GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1008 TO BE ANSWERED ON 22ND NOVEMBER. 2019

REQUIREMENT OF DIALYSIS MACHINES IN JHARKHAND

1008. SHRIMATI ANNPURNA DEVI: SHRI PASHUPATI NATH SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is an acute shortage of dialysis machines *vis-a-vis* their requirement in Jharkhand;
- (b) the reaction of the Government thereto;
- (c) whether the Government is providing any assistance at the central level to increase the number of dialysis machines in Jharkhand;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e): Public Health and Hospitals is a State subject. However, Central Government supplements the efforts of State Governments. As reported by the Government of Inarkhand, dialysis units have been established in 8 Districts in the State in Public Private Partnership mode under the Pradhan Mantri National Dialysis Program implemented through the National Health Mission, Remaining 16 Districts are provisioned for coverage in 2019. Dialysis services are provided free of cost to BPL families under NHM for which support is provided to State Governments through their Programme Implementation Plans. During 2018-19 and 2019-20, the budget allocated for Jharkhand for this purpose was Rs.189.00 lakh and Rs.151.20 lakh respectively.